## Annexure-3 Name of the corporate debtor: Nakoda Limited.; Date of commencement of CIRP: 12.07.2021; List of creditors as on: 22.04.2022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

							(Amount in V)					
SI.	Name of creditor	Details of claim received		Details of claim admitted					Amount of		Amount of claim not admitted	Amount of claim
No.		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether	% of voting share in	contingent claim			under verification
				admitted		guarantee	related	CoC		dues, that		
1												
					On Account of Corporate							
					guarantee of the Corporate							
1	Canara Bank London	01.09.2021	2,70,08,76,386.70	2,69,97,37,612.81	Debtor	2,69,97,37,612.81	No	4.95	-	-	-	
					On Account of Corporate							
					guarantee of the Corporate							
2	Indian Overseas Bank Hong Kong	30.07.2021	2,08,55,03,704.37	2,08,55,03,704.37	Debtor	2,08,55,03,704.37	No	3.82	-	-	-	-
	TOTAL		4,78,63,80,091.07	4,78,52,41,317.18		4,78,52,41,317.18		8,77			0.00	

Remarks, if any		
Mistake in the Interest Calculation.		
	-	